

F.No. J-11017/14/2015-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
dated 3<sup>rd</sup> December, 2015

ORDER

In supersession of earlier order dated 24.12.2013 & all orders earlier to this the President is pleased to engage the following advocates as Senior Central Govt. Counsel/Central Government Standing Counsel / Additional Central Govt. Standing Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal at Lucknow for a period of three years from the date of this order or until further orders, whichever is earlier: -

ARMED FORCE TRIBUNAL, LUCKNOW BENCH

Sr. No.	Name	Mobile No.
<u>Sr. CENTRAL GOVT. STANDING COUNSEL / IN-CHARGE (LITIGATION)</u>		
1.	Dr. Shailendra Sharma Atal	08858960091
<u>CENTRAL GOVT. STANDING COUNSEL</u>		
1.	Appoli Shrivastava	9628607325
2.	Dipti Prasad Bajpai	
3.	Gyanendra Singh Sikarwar	9335903775
4.	Kaushik Chatterji	9839076511
5.	Namit Sharma	9415015914
6.	Rajesh Kumar Singh Chauhan	9415426720
7.	Rajesh Shukla	9455444000
8.	Shesh Narayan Pandey	9450357128
9.	Sunil Sharma	9415020247
10.	Vijay Pratap Singh Vats	9415914917

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ADDITIONAL CENTRAL GOVT. STANDING COUNSEL

1.	Adesh Kumar Gupta	9005171580
2.	Amit Jaiswal	9838888970
3.	Amit Sharma	9336920616
4.	Amrita Chakraborty	9621265838
5.	Anand Vikram	9415360802
6.	Anju Singh	9451088972
7.	Anurag Mishra	9415457624
8.	Arun Kumar Shahu	9335822147
9.	Ashish Agnihotri	9839130375
10.	Ashish Kumar Singh	9452902186
11.	Ashish Saxena	9415004021
12.	Avadhesh Narain Tripathi	9044452797
13.	Bhanu Pratap Singh	9415165014
14.	Chet Narayan Singh	9838545974
15.	Dinesh Kumar Pandey	9415085606
16.	Md. Zafar Khan	9651516376
17.	Rajiv Pandey	9415152117
18.	Ramesh Chandra Shukla	9335245484
19.	Satyendra Kumar	9415469463
20.	Sidharth Dhaon	9415171404
21.	Shyam Singh	9721773344
22.	Virendra Singh	9450393942
23.	Yogesh Kesarwani	9415080296

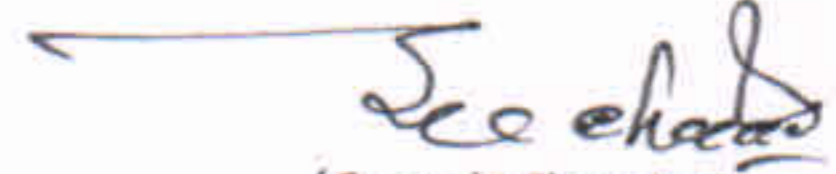
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2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24<sup>th</sup> September, 1999 read with O.M.No.F.26(1)/2005-Judl., dated 31<sup>st</sup> January, 2008 & 26(1)/2014/Judl. dated 1<sup>st</sup> October 2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.

3. The empanelled counsel shall not appear against Union of India in the Armed Forces Tribunals.

4. Hindi version of this order will follow.




(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India



Copy to: -

1. Sh. Ashok Mehta, Additional Solicitor General of India, 276/89/17, Muir Road Near TV Tower Crossing, Allahabad-211001 for information.
2. Shri Gyan Prakash, Assistant Solicitor General of India, 518/409, New Mumfordganj, Allahabad-211002, for information.
3. Shri Surya Bhan Pandey, Assistant Solicitor General of India, C-8, Bhikhampur Colony, Paper Mill Road, Nishatganj, Lucknow-226006, for information.
4. The Registrar, Lucknow Bench of Armed Forces Tribunal, for information.
5. Dy. JAG, HQ, Central Command, Lucknow, U.P for information.
6. The Accountant General, Lucknow, for information.
7. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
8. Hindi Unit for Hindi version of this order.
9. NIC Cell for uploading this order on the official website of the Ministry.
10. Guard file/Judicial Section with 5/s copies.



(B. S. Sharma)

Superintendent Legal (Judicial)